

**Central Administrative Tribunal  
Principal Bench**

**OA No.506/2013  
MA No.491/2013  
MA No.4719/2018**

New Delhi, this the 12<sup>th</sup> day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Shri Ravinder Kumar,  
S/o Shri Shimbhu Dayal,  
Ex.Asstt. Manager (F), Employee No.0246,  
B-2/302, Sunny Valley C.G.H.S. Ltd.,  
Plot No.27, Sector 12, Dwarka,  
New Delhi-75.

...Applicant  
(By Advocate : Shri Shubham for Dr. Ch. Shamsuddin  
Khan )

Versus

1. RITES Ltd. Through the Chairman,  
Corporate Office: RITES Ltd.,  
12th Floor, Scope Minar, Laxmi Nagar,  
Delhi.  
Also : RITES LTD., RITES Bhawan No.01,  
Sector 29, Gurgaon, Haryana-122001.
2. The Managing Director,  
Corporate Office : RITES Ltd.,  
12th Floor, Scope Minar,  
Laxmi Nagar, Delhi.  
Also : RITES Ltd., RITES Bhawan No.01,  
Sector 29, Gurgaon, Haryana-122001.
3. The Director Finance,  
Corporate Office: RITES Ltd.,  
12th Floor, Scope Minar,  
Laxmi Nagar, Delhi.  
Also : RITES Ltd., RITES Bhawan No.01,  
Sector 29, Gurgaon, Haryana-122001.

...Respondents  
(By Advocate : Shri G.S. Chaturvedi )

**ORDER (ORAL)****Justice L. Narasimha Reddy, Chairman :-**

This OA is filed with a prayer to set aside the various impugned orders, the charge sheet and order of dismissal passed against the applicant herein. The respondents herein filed the MA stating that the applicant in the OA died on 19.03.2017, and that the same was taken note of by the Hon'ble Delhi High court in CS(OS) No.900/2012. It is stated that though the applicant died more than 1½ year ago, no steps have been taken to bring the legal heirs on record. The MA No.4719/2018 is ordered and the OA is dismissed as abated. There shall be order as to costs.

Pending MAs, if any, stand disposed of.

( A.K. Bishnoi )  
Member (A)

( L. Narasimha Reddy)  
Chairman

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